232

- (a) According to information available with Government, no tax has been paid by Indian citizens in Arunachal Pradesh to the Chinese authorities.
 - (b) Does not arise.

Pakistan's Plan to Set Up a Base in Arabian Sea

- 1857. SHRI THAMPAN THOMAS: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether Government have any indication of the plans of Pakistan Government to set up a base which would be capable of accommodating nuclear submarines in the Arabian sea and particularly at Karachi;
- (b) if so, the reaction of Government thereto; and
- (c) whether Government have noticed any leakage of these plans in the recent agreement between Pakistan and China on nuclear weapons?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) Government have seen reports that a nuclear submarine had visited Karachi port in March, 1986. Government also have reports that a Pakistan Foreign Office spokesman said on October 22, 1986 that nuclear power or nuclear weapon carrying ships were not barred from making port calls at Karachi.

- (b) Government continues to maintain a constant vigil over all developments having a bearing on the country's security.
- (c) The Nuclear Cooperation Agreement between China and Pakistan has so far not been published.

Nicaragua's Offer of No-War Pact with USA

- 1858. SHRI ANAND SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether the Nicaraguan President during his visit to New Delhi in the 2nd

week of September, 1986 made a mentiom about his offer for a no-war pact with USA with a view to ensure stability and peace in his country and for ensuring world peace in general; and

(b) if so, the reaction of Government of India thereto?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO):
(a) and (b) Discussions held ith wthe Nicaraguan President were of a confidential nature. It is not appropriate or customary to disclose details of such discussions.

External Commercial Borrowings during Seventh Five Year Plan

1859. SHRI V. SOBHANADREES-WARA RAO: SHRI KALI PRASAD PANDEY: DR. CHINTA MOHAN: SHRI JAGANNATH PATNAIK: Will the Minister of FINANCE be pleased to state:

- (a) whether a target has been fixed by Government for commercial borrowings from abroad during the Seventh Five Year Plan period;
 - (b) if so, the details thereof; and
- (c) the terms and conditions at which commercial borrowings from foreign countries are proposed to be made?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c) The Seventh Plan provides for a total flow, at 1984-85 prices, of Rs. 20,900 crores over the Plan period, by way of net aid and other borrowings. This is inclusive of all net receipts on account of bilateral aid/loans. multilateral loans and external commercial borrowings. The terms and conditions of external commercial borrowings vary depending upon the instruments used and the timing of the borrowings.

Voluntary Retirement by Income Tax Officials

1860. SHRI MOHD. MAHFOOZ ALI KHAN: Will the Minister of FINANCE be pleased to state: